5041 Code of Criminal [18 APRIL 1955] Procedure

THE VICE-CHAIRMAN (SHRI V. K. DHAOE) : Mr. Tamta. you may continue on the next day. There is a message to be read.

MESSAGE FROM THE LOK SABHA.

THE FINANCE COMMISSION (MISCEL-LANEOUS PROVISIONS) AMENDMENT Bin., 1955.

SECRETARY: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 157 of the Rules of

(Amendment) Bill, 5042 1954

Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha at its sitting held on the 16th April, 1955, agreed without any amendment to the Finance Commission (Miscellaneous Provisions) Amendment Bill 1955, which was passed by Rajya Sabha at its sitting held on the 29th March, 1955."

THE VICE-CHAIRMAN (SHRI V. K. D^AGE) : The House stands adjourned till eleven o'clock tomorrow morning.

The House then adjourned at five of the clock till eleven of the clock on Tuesday, the 19th April 1955.